

SUPR EME COUR T OF I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).9733/2007

(From the judgement and order dated 13/10/2006 in SA No. 70/2005 & SA No. 1985/2006 & CA No. 3427/2006 & CA No. 3429/2006 of The HIGH COURT OF GUJARAT AT AHMEDABAD)

HUSSAINBHAI ALLARAKHBHAI DARIAYA & ORS.

Petitioner(s)

VERSUS

STATE OF GUJARAT & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP,permission to file additional documents and exemption from filing O.T.)
(FOR FINAL DISPOSAL)

Date: 17/08/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE B. SUDERSHAN REDDYFor Petitioner(s) Mr. Huzefa Ahmadi, Adv.
Mr. Pardhuman Gohil, Adv.
Ms. Taruna Singh, Adv.
Mr. Abhijit Sinha, Adv.
Mr. Wasif Gilani, Adv.
Mr. Ejaz Maqbool, Adv.For Respondent(s) Mr. Mahendra Anand, Adv.
Mr. Milind Kumar, Adv.
Ms. Hemantika Wahi, Adv.
Ms. Madhavi Divan, Adv.
Ms. Pinky, Adv.UPON hearing counsel the Court made the following
ORDER

Adjourned.

(Jyoti Gupta) (M.S. Negi)
Sr. P.A. Court Master